

tion programme during the year 1974-75 in the State of Bihar and how far the target set is likely to be achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): The Bihar State Electricity Board had proposed to electrify 1,500 villages during 1974-75. They have covered electrification of 61 villages upto 30th September 1974. It is doubtful whether the target would be achieved.

**Execution of national power policy by Central Electricity Authority**

4145. SHRI ARJUN SETHI: Will the Minister of ENERGY be pleased to state:

(a) whether the Central Electricity Authority have failed to perform the allotted task of co-ordination and mediation in evolving a national power policy and its execution; and

(b) steps taken in this regard by Government to activate this set up?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b) The Electricity (Supply) Act, 1948 had provided for the constitution of a Central Electricity Authority. One of the functions of the Central Electricity Authority was the formulation of a National Power Policy. However, no full-time Members were appointed to the Central Electricity Authority but some of the Members of the Central Water and Power Commission were ex-officio Members of the Central Electricity Authority.

As a part of the re-organisation and restructuring of the electricity industry and keeping in view the past functioning of the Central Electricity Authority, Government has decided to re-organise the Central Electricity

Authority with full-time Members having functional responsibilities. The duties and responsibilities of the CEA are being augmented. The major functions of the CEA have been indicated earlier in Lok Sabha Unstarred Question No. 351 answered on 24th July 1974.

**Grant of pension to freedom fighters**

4146. SHRI Y. ESWARA REDDY; SHRI C. JANARDHANAN; SHRI C. K. CHANDRAPAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering a proposal regarding grant of pension to the freedom fighters who took part in Punnapra Vayalar struggle (Kerala) and the Telengana struggle (Andhra Pradesh); and

(b) if so, the steps being taken so far in this regard and when the final decision is expected to come out?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b): The question whether the Punnapra Vayalar and the Telengana Struggle are to be treated as part of the National Freedom Struggle is under consideration. It is not possible to indicate any time by which a decision may be taken in the matter.

**Scooter manufacturing factory at Nabha in Patiala District, Punjab**

4147. SHRI RAJDEO SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether a scooter manufacturing factory with an investment of about Rs 13 crores will be set up at Nabha in Patiala District;

(b) if so, by when production is expected;